

Product-wise return of Hindustan Antibiotics Ltd., Pimpri

348. SHRI RAMKRISHNA MORE: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to lay a statement showing :

(a) product-wise returns to Hindustan Antibiotics Ltd., Pimpri with reasons during the year 1980-81 and 1981-82 ; and

(b) whether these returns have been taken on stock and their disposal ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH) : (a) and (b). The products which were returned without sale were as follows :

Product	Qty. returned (in lakhs) 1980-81	Reasons	Disposal action
1	2	3	4
Pen V 250 mg. (Tabs)	3.67	Quality grounds	To be reprocessed
Tetra-cycline 250 mg. (Tabs)	11.81	do	To be destroyed
Streptopen 0.5 mg. (Vials)	0.54	do	To be re-processed
Streptopen 1 mg. (vials)	0.17	Life expired	do
Pen. Sod, 5 lakhs (vials)	0.01	Quality grounds	do

Ben. Pen 0.01 6 lakhs (vials) do do

Ben. Pen. 0.002 24 lakhs (vials) Quality grounds To be re-processed

1981-82 (April-January)

Vit. C 42.22 500 mg. (Tabs.) Quality grounds To be destroyed

Pen. V 22.60 250 mg. (Tabs.) 57.68 (Tabs.) Packaging) Foil Defect) Being Re-pack- ed

Ery-thromcin ST 250 mg. (Tabs.) 1.98 Quality grounds To be re-processed

Tetra-cycline+ Vit. C 0.35 350 mg. (Caps.) do To be destroyed

Strepto-mycin 0.03 0.75 mg. (Vials) do To be re-processed

Strepto-pen 0.07 0.5 mg. (Vials) do do

Pen. Sod. 0.42 10 lakhs (Vials) do do

Ben. Pen. 0.29 6 lakhs (Vials) do do

Ben. Pen. 0.001 12 lakhs (Vials) do do

Fort. Proc. Pen. 0.08 20 lakhs (Vials) Life expired do

The above are inclusive of products recalled by the Company on the results of periodical checks on reference samples. The incidence of returned products is 0.14% in 1980-81 and 0.35% in 1981-82 of the total production.

Questionnaire circulated by Law Commission on judicial system

349. SHRI B. D. SINGH : Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) whether a circular has been issued by the recently reconstituted Law Commission containing some questions having a vital bearing on the basic structure of the judicial system in the country ; and

(b) if so, the salient features thereof, stating the basic objective for which the views on the various questions have been sought ?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGAN NATH KAUSHAL) (a) and (b) No circular has been sent by the Law Commission. However, the Law Commission has issued a Questionnaire on certain aspects of judicial administration. A copy of the Questionnaire which is self-explanatory is placed on the Table. [Placed in Library See LT-3356/82] The Commission's object in seeking views on the questions raised therein is to take the said views into consideration in making its recommendations to Government.

Collection of revenue by States through court fee

350. SHRI PIUS TIRKEY : Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state State-wise figures of the amounts collected by States from the suitors in courts by way of court fee ?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGAN NATH KAUSHAL) : The information is being collected from the State Governments and will be laid on the table of the House as soon as possible.

Allotment of Gas Agencies to Scheduled Castes and Scheduled Tribes

351. SHRI PIUS TIRKEY : Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state :

(a) the total number of gas agencies allotted in the country and the number of agencies allotted to the Scheduled Castes and Scheduled Tribes till date, State-wise figures ;

(b) the conditions to be fulfilled by the allottee such as educational qualifications, security deposit, bank guarantee both for the general category and Scheduled Castes ; and

(c) the number of gas agencies allotted to cooperative societies of Scheduled Castes and Scheduled Tribes ?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKER) : (a) The required information is given in the enclosed statement.

(b) The candidates should be at least matriculate or equivalent, not more than 50 years of age and resident in the concerned State. No bank guarantee is asked for. While security deposits are charged from general category distributors, no such security deposits are charged from SC/ST category.

(c) None.